# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

### RAJYA SABHA UNSTARRED QUESTION NO.2585 TO BE ANSWERED ON 12.08.2025

#### Fertilizer Subsidy to Farmer

#### 2585. DR. ANIL SUKHDEORAO BONDE:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the total amount of fertilizer subsidy provided to farmers and the number of farmers benefited therefrom, State-wise including Maharashtra during the last five years;
- (b) the details of the outstanding amounts of subsidy payable to farmers during the last five years and the current financial year especially in Maharashtra, year-wise and district-wise;
- (c) whether Government is aware that delay in payment of subsidy amount to farmers causes economic burden due to which farmers are not able to fully utilize their potential and farming productivity suffers; and
- (d) the steps taken by Government to ensure that farmers get fertilizer in time?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SMT. ANUPRIYA PATEL)

(a) to (c): Under 'DBT in Fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer companies (not directly to the farmers), on actual sales to the beneficiaries based on Aadhar authentication through POS devices installed at each retail shop. All farmers are being supplied fertilizers at the subsidized rates on no-denial basis. Fertilizer companies generate weekly subsidy claims based on actual sales through PoS devices, and the claims are processed and settled by the Department on a First-In-First-Out (FIFO) basis, in the sequence in which duly completed claims are received in the Department, which is a dynamic process. The Department is responsible for the disbursement of subsidy only against claims that are duly completed in all respects.

The details of the total amount of fertilizer subsidy provided by the Government during the last five financial years are as follows:

Financial Year	Amount (in Crore)		
2020-21	131229.51		
2021-22	157640.08		
2022-23	254798.93		
2023-24	195420.51		
2024-25	177129.50		

The total number of buyers benefited therefrom, State-wise, including those in the state of Maharashtra, is attached as **Annexure**.

- **(d):** The following steps are taken by the Government every season for ensuring timely and adequate supply of fertilizers in the country:
  - i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers.
  - ii. On the basis of requirement projected, Department of Fertilizers allocates sufficient/adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
  - iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Monitoring System (iFMS);
  - iv. Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

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#### <u>Annexure</u>

### Annexure referred to in reply to parts (a) to (c) of Rajya Sabha Unstarred Question No. 2585 for answer on 12.08.2025

#### **Total Number of Unique Buyer Count**

State/UT	2020-21	2021-22	2022-23	2023-24	2024-25
Andaman and Nicobar Islands	3371	6595	3911	1182	531
Andhra Pradesh	1946250	2420757	2576865	2519432	1853875
Arunachal Pradesh	0	0	419	385	413
Assam	442794	981755	1156454	949449	519503
Bihar	5792419	8629982	8968398	7827186	5096724
Chhattisgarh	1114916	1538559	1819901	1863191	1673487
Dadra and Nagar Haveli	1116	3392	4748	3070	1841
Delhi	17895	16909	14966	14819	11346
Goa	28400	38170	29747	24536	17395
Gujarat	3130956	3326198	3589418	3588487	2598304
Haryana	1304665	1703443	1490200	1394586	1107848
Himachal Pradesh	183489	231379	223054	193130	117147
Jammu and Kashmir	294941	408990	429671	431806	206856
Jharkhand	1184235	1099683	874493	848994	711035
Karnataka	1809679	2516869	2624907	2264358	1973427
Kerala	282405	344075	303346	305886	208177
Madhya Pradesh	4284080	5287332	5498528	5319774	4374186
Maharashtra	5005805	5063207	4856921	4575532	3694095
Manipur	2029	8676	7558	1870	1167
Meghalaya	0	0	0	7884	7370
Mizoram	628	1062	4430	4306	2178
Nagaland	54	127	564	570	682
Odisha	1918350	2116922	1917542	1710766	1535331
Puducherry	9954	14858	16824	12767	9854
Punjab	1085844	1284385	1184946	1157442	946907
Rajasthan	2877048	3812781	4200972	3486488	2616082
Tamil Nadu	1561365	2441637	2735187	2506239	1629339
Telangana	2141275	2125211	2075730	2161339	1804276
Tripura	7027	35013	82206	43694	26180
Uttarakhand	262508	292177	273367	246165	175114
Uttar Pradesh	18443006	19181088	19233466	18372915	14723538
West Bengal	3125183	2685787	2612368	2054038	1512752